The higher rate of reporting of crime against women in Delhi is attributed towards the increased awareness of general public and the special measures taken by Delhi Police and the Government because of which women are now feeling encouraged to come forward and lodge their complaints.

(c) and (d) Delhi Police has been working ceaselessly for ensuring the safety of women and children in the city. Delhi Police has taken various steps like creation of Women's Help Desk, expeditious handling of complaints, maintaining confidentiality of complainant, speedy trial of gang rape cases, Special Police Units for Women, intensified Beat patrolling in sensitive areas, Special drives at Metro/Railway stations, self-defence training, security audit of paying guest accommodations/hostels, etc. to check the increasing number of cases of crime against women in the NCT of Delhi.

## Fraud in Freedom Fighters' Pension Scheme

2256. SHRI BAISHNAB PARIDA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government has detected a fraud in freedom fighters' pension scheme;
  - (b) if so, the details thereof;
  - (c) whether this fraud is going on unabated;
- (d) whether certain fake accounts have been detected where such amounts are credited; and
- (e) if so, the details thereof, indicating the details of such fraud and since how long have these been continuing?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (e) The distribution of pension under the Central Samman Pension Scheme was audited by the Internal Audit Wing of the Ministry of Home Affairs. They had studied the sample data of the banks. Based on all the observations of the Audit, the banks were asked to correct the discrepancies and re-submit the data. The revised data was again sought from all the banks. On scrutiny of the revised data, it further came to the notice of the Government that some discrepancy crept in due to the confusion about the policy of the Central Samman Pension Scheme in the minds of the bankers.

Moreover, they had included certain non-Central Samman pensioners in the list. In some cases, Banks were either paying less amount than due or were paying more amount than due. In all such cases, the banks have been directed to pay the arrears or make the recoveries as the case may be.

## Attack on Hindi speaking people in Assam

2257. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is fact that recently five Hindi speaking people have been killed by Bodo rebels in Assam;
- (b) how many people have been killed by Bodo militants during the last five years in Assam; and
- (c) the steps Government is contemplating to arrest the separatist tendency which is harmful for the unity of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per the report received from the Government of Assam, caures of National Democratic Front of Bodoland (NDFB) (Songbijit) group, a breakaway faction of NDFB (Rajan Daimari) group, had stopped a bus on 17.1.2014 at Athiabari under Serfanguri Police Station under Kokrajhar district of Assam and dragged out nine persons from the bus and opened indiscriminate fire upon them and as a result, five of them died on the spot and three sustained injuries. During the last five years from 2010-2014 (upto 31 January, 2014) NDFB groups have killed seventy persons in the State of Assam.